

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4773
TO BE ANSWERED ON 30.03.2017

FAMILIES COVERED UNDER MGNREGS

4773. SHRI VISHNU DAYAL RAM:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of families covered under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), State/UT-wise;
- (b) the details of the average number of days for which employment has been provided to each household per month during the last year, State/UT-wise;
- (c) whether the Government proposes to take any steps to increase the employment opportunity under MGNREGS; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a): State/UT-wise households provided employment under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the Financial Year 2016-17 (as on 27.03.2017) is indicated at **Annexure-I**.

(b): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. State/UT-wise average days per household under MGNREGS during the Financial Year 2015-16 is indicated at **Annexure-II**.

(c) & (d): The Government is actively engaged with State Governments/UTs in establishing systems that ensure provision of work as per demand, transparency and accountability. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), all States/UTs have been requested for the following:

- (i) to initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for wide dissemination of the provisions of the Act.
- (ii) to expand scope and coverage of demand registration system to ensure that demand for work under MGNREGA does not go unregistered.

**Annexure-I referred in reply to part (a) of Lok Sabha
Unstarred Question No. 4773 dated 30.03.2017.**

2016-17 till 27/03/2017

(In lakh)

S. No	States	Households provided employment
1	ANDHRA PRADESH	38.56
2	ARUNACHAL PRADESH	1.96
3	ASSAM	14.66
4	BIHAR	22.10
5	CHHATTISGARH	20.68
6	GOA	0.07
7	GUJARAT	6.86
8	HARYANA	2.71
9	HIMACHAL PRADESH	5.09
10	JAMMU AND KASHMIR	5.39
11	JHARKHAND	17.05
12	KARNATAKA	17.71
13	KERALA	14.44
14	MADHYA PRADESH	26.96
15	MAHARASHTRA	13.88
16	MANIPUR	5.04
17	MEGHALAYA	4.02
18	MIZORAM	1.89
19	NAGALAND	4.19
20	ODISHA	18.79
21	PUNJAB	5.24
22	RAJASTHAN	45.60
23	SIKKIM	0.67
24	TAMIL NADU	62.02
25	TELANGANA	24.42
26	TRIPURA	5.77
27	UTTAR PRADESH	48.73
28	UTTARAKHAND	5.29
29	WEST BENGAL	55.86
30	ANDAMAN & NICOBAR	0.09
31	LAKSHADWEEP	0.00
32	PUDUCHERRY	0.31
	Total	496.08

Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question No. 4773 dated 30.03.2017.

S. No.	States	Average days per household (2015-16)
1	ANDHRA PRADESH	55
2	ARUNACHAL PRADESH	28
3	ASSAM	32
4	BIHAR	45
5	CHHATTISGARH	47
6	GOA	18
7	GUJARAT	40
8	HARYANA	29
9	HIMACHAL PRADESH	42
10	JAMMU AND KASHMIR	48
11	JHARKHAND	52
12	KARNATAKA	48
13	KERALA	49
14	MADHYA PRADESH	46
15	MAHARASHTRA	60
16	MANIPUR	16
17	MEGHALAYA	54
18	MIZORAM	69
19	NAGALAND	51
20	ODISHA	45
21	PUNJAB	30
22	RAJASTHAN	55
23	SIKKIM	67
24	TAMIL NADU	61
25	TELANGANA	55
26	TRIPURA	94
27	UTTAR PRADESH	34
28	UTTARAKHAND	41
29	WEST BENGAL	47
30	ANDAMAN AND NICOBAR	28
31	LAKSHADWEEP	24
32	PUDUCHERRY	17
	National Average	49